

Industrial Disputes in Dhanbad

6576. SHRI A. K. ROY: Will the Minister of LABOUR be pleased to state.

(a) the details of industrial disputes dealt with by the conciliation machinery of Regional Labour Commissioner (C) Dhanbad during the last three years connected

with BCCL and ECL, year-wise; and

(b) the details of cases resolved through conciliation and which ended in failure and are pending for more than six months?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

	1987			1988			1989		
	BCCL	ECL	BCCL	ECL	BCCL	ECL	BCCL	ECL	
No. of disputes disposed of	1398	17	1492	15	1499	45			
No. of disputes resolved through conciliation	250	6	391	3	345	5			
No. of disputes ended in failure	268	2	248	8	246	13			
No. of disputes pending for more than six months as on 31st December	201	—	324	—	242	—			